

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 37

CP(IB) No.185/Chd/Hry/2021

Under Section 94, IBC 2016

In the matter of:-

Anita Bansal

....Petitioner

Present through Video Conferencing:

Ms. Niharika Sohal, Advocate with Mr. Bishwaranjan Chatterjee, Resolution Professional in person for Applicant

Ms. Meena Malhotra, Advocate for respondent-creditor-Bank of India

Written submissions have been filed vide Diary No. 496/5 dated 20.06.2022

and the same is taken on record.

Heard. Order Reserved.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

June 29, 2022
PB